

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/208(KB)2021
IA(I.B.C)/490(KB)2024,
IA(I.B.C)/696(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SAV STEELS PVT.LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sunil Choraria, CS] for Liquidator

Mr.Sailendra Kr. Tiwari, Adv.] For IRP
Mr.Uday Narayan Mitra,IRP]
Mr.Jayesh Choradia, Adv.

Mr. Souradip Banerjee, Adv.] For the Respondent No. 1 & 2 in IA 696 of 2024
Mr. A. Paul, Adv.
Ms. D. Das, Adv.

Ms. Meenakshi Manot, Adv.] for the Liquidator

ORDER

1. Learned Counsel for the parties present.
2. List this matter **on 21.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**